

CONSTITUTION (AMENDMENT BILL)*
(Amendment of Part X, articles 244A
and 371B)

श्री मधु लिमये (मुंगेर) : मैं प्रस्ताव करता हूँ कि भारत के संविधान में आगे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाये।

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill, further to amend the Constitution of India."

The motion was adopted.

श्री मधु लिमये : मैं विधेयक को पेश करता हूँ।

CENTRAL UNIVERSITIES (TEACHERS'
PARTICIPATION) BILL*

श्री मधु लिमये (मुंगेर) : मैं प्रस्ताव करता हूँ कि अध्यापक संघ गठित करने और केन्द्रीय विश्वविद्यालयों के निकायों में उनके प्रतिनिधित्व के लिए उपबन्ध करने वाले विधेयक को पेश करने की अनुमति दी जाय।

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to constitute Teachers' Unions and to provide for their representation in Central Universities bodies."

The motion was adopted.

श्री मधु लिमये : मैं प्रस्ताव पेश करता

हूँ।

UNIVERSITY GRANTS COMMISSION
(AMENDMENT) BILL*

(Insertion of new section 12A and
Amendment of section 14)

MR. DEPUTY-SPEAKER : Shri Madhu Limaye.

श्री म० ला० शौधी (नई दिल्ली) : आपके कितने विधेयक हैं ?

श्री मधु लिमये : मेरा पूरा कोटा है। 31 रुपए हम किस बात के लेते हैं।

मैं प्रस्ताव करता हूँ कि विश्वविद्यालय अनुदान आयोग अधिनियम, 1956 में संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाय।

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to amend the University Grants Commission Act, 1956".

The motion was adopted.

श्री मधु लिमये : मैं विधेयक को पेश करता हूँ।

15 hrs.

TELANGANA (OPINION POLL) BILL*

SHRI M. N. REDDY (Nizamabad) : I beg to move for leave to introduce a Bill to provide for taking of an opinion poll to ascertain the wishes of the electors of Telangana with regard to future status thereof and for matter connected therewith.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the taking of an opinion poll to ascertain the wishes